

[Translation]

SHRI YELLAIAH NANDI : Sir, I have not been given a chance to speak. ... (Interruptions)

MR. DEPUTY-SPEAKER : Your name is there in the list.

SHRI YELLAIAH NANDI : There is electricity crisis in Andhra Pradesh. We resorted to gherao there for three hours ... (Interruptions)

MR. DEPUTY-SPEAKER : I will give you a chance to speak.

... (Interruptions)

[English]

SHRI G.A. CHARAN REDDY (Nizamabad) : This is the first time that the farmers of a negligent State Government have committed suicide and this trend will continue.

MR. DEPUTY-SPEAKER : I will allow you, please take your seat.

... (Interruptions)

[Translation]

SHRI CHHATRAPAL SINGH (Bulandshahar) : Sir, Gur factories are not purchasing sugarcane because of the restriction imposed on them for not storing more than 250 quintal of gur. The Government is conniving with the sugar mill owners to purchase sugarcane at cheap rates from the farmers. Sugarcane growers are being exploited. I would request the Government, through you, that the ban on storing not more than 250 quintals of gur should be lifted and there should be no ban on the export of gur. ... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Hon. Member, please take your seat.

... (Interruptions)

MR. DEPUTY-SPEAKER : No side talks, please. Please maintain decorum in the House.

[Translation]

SHRI CHHATRAPAL SINGH : Sir, the entire sugarcane should either be purchased by the mills or these mills should be allowed to prepare gur and the Government should ensure remunerative prices of gur in the market. It is necessary for the welfare of farmers. The restriction imposed on storing gur should be removed. The outstanding payments of farmers have not been paid by the sugar mills. Besides this year's payment, last year's payment is also outstanding. Therefore, the Government should make necessary arrangement to make payment to the farmers. The sugarcane growers in all over Uttar Pradesh are being exploited. Since there is President's rule in Uttar Pradesh,

the Central Government is directly responsible for the State Administration. Therefore, the Central Government should take immediate steps to check the exploitation of farmers in Uttar Pradesh.

SHRI VINAY KATIYAR (Faizabad) : Mr. Deputy-Speaker, Sir, in this regard I also would like to say that the sugarcane growers in Uttar Pradesh are in great trouble. There is no one to listen to their problems.

MR. DEPUTY-SPEAKER : This matter has already been raised.

SHRI VINAY KATIYAR : There is ban on gur. After some time agricultural labourers would not be available and under that circumstances, the sugarcane growers would be left with no other alternative except to burn their sugarcane in their fields. There is President's rule in the state, therefore, the Central Government should make proper arrangement so that arrears of farmers could be paid ... (Interruptions)

[English]

SHRI SHIVANAND H. KOUJALGI (Belgaum) : I want to draw the attention of the House to the situation arising at Belgaum in Karnataka. The Army commandoes belonging to the Maratha Light Infantry Regimental Centre have beaten the Police and the Railway Staff. The situation is still tense. The time has now come for giving protection to the police from the goonda activities of the Army commandoes.

Though the army commandoes have beaten up the police and the Railway staff, it is unfortunate that no action has been taken against the army commandoes and nobody had been arrested.

[Translation]

MR. DEPUTY-SPEAKER : In Zero hour, you cannot read a written statement.

[English]

SHRI SHIVANAND H. KOUJALGI : Hence, I request, through you, that action shall be taken against the culprit Army commandoes and protection shall be given to the police as well as the Railway staff and a Senior Officer may be sent there immediately to inquire into the matter. I also request that a statement be made regarding this by the hon. Minister of Home Affairs.

[Translation]

MR. DEPUTY-SPEAKER : I will call from that side later on.

[English]

You will get your chance just now. Please sit down.

[Translation]

SHRI RAM NAGINA MISHRA : Mr. Deputy-Speaker, Sir, it is for the first time in the history of 50 years of independence that the sugar mills of Private sector have